

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 27th October, 2015
TIME: 10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE PROF. A.R. YOUSUF EXPERT MEMBER

| S.No | Case No | Parties | Counsel for parties | Remarks |
|--------------------|--|--|--|---------|
| FOR HEARING | | | | |
| 1. | Original Application No. 100/2015(CZ) | Dinesh Joshi Vs. State of M.P. & Ors. | Mr. Rohit Sharma, Adv. | |
| 2. | Original Application No. 101/2015(CZ) | Shailendra Singh Vs. State of M.P. & Ors. | Mr. Rohit Sharma, Adv. | |
| 3. | Original Application No. 99/2015(CZ) | Ashish Thakur Vs. State of M.P. & Anr. | Mr. Qasim Ali, Adv. Mr. Ayush Dev Bajpai, Adv. | |
| 4. | Original Application No. 158/2014(CZ) (M.A.No.244/15) (M.A.No.245/15) (M.A.No.246/15) (M.A.No.328/15) (M.A.No.481/15) | Prateek Singh Vs. Secretary, Govt. of MP, Mining Department & 8 Ors. | Mr. S.A. Sadhwani Adv. for Applicant Ms. Parul Bhadoria for MPPCB Mr. Om. Shankar Shrivastava Adv. Mr. Sachin K. Verma, Adv. R-1 to 7 | |
| 5. | Original Application No. 159/2013(CZ) (M.A.No.480/15) (M.A.No.502/15) (M.A.No.503/15) (M.A.No.572/15) | Rashid Noor Khan Vs. State of M.P. & 8 Ors. | Mr. Sambhav Sogani Mr. L.B. Shashtri Adv. For R-7 Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. for R-8 & 9 Ms. Parul Bhadoria, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. S.K.Lal, Adv. for MoEF | |
| 6. | Original Application No. 163/2014(CZ) (M.A.No.327/15) (M.A.No.479/15) (M.A.No.604/15) | Shiva Corporation India Ltd. Vs. State of M.P. & 2 Ors. | Mr. Shreyas Dharmadhikari, Adv. Mr. Sachin K. Verma, Adv for R-2 Mr. Deepesh Joshi Adv. For R-3 Mr. Kamlesh Mandloi Adv. Mr. Shrey Raj Saxena, Adv. | |

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in